

रुग्ण एवं बन्द एककों को पुनः चलाने, तकनीकी प्रशिक्षण संबंधी सुविधाएं बढ़ाने एवं अनुसंधान तथा विकास आदि के लिए एक पंचवर्षीय योजना 1978-83 तैयार की है।

Import of Cement

247. SHRI G. S. REDDI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the cement production during the past six months has been considerably reduced mainly due to power shortage and non-availability of coal;

(b) whether Government have imported huge quantities of cement from July, 1979 to January, 1980 at least twice the cost of production of indigenous cement; if so, the quantity thereof and the countries from which imported;

(c) what is the price per tonne of indigenous cement vis-a-vis the landed cost of the imported one; and

(d) the amount of foreign exchange spent on such imports?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) During the period from July, 1979 to January, 1980 about 4.72 lakh metric tonnes of cement has arrived at Indian Ports from North and South Korea, Japan and Indonesia. This includes vessels under discharge and waiting for berth.

(c) The landed cost of imported cement which includes handling charges and other incidental expenses comes to about Rs. 820/- per tonne as against the current f.o.r. destination price of Rs. 454.13 per tonne of indigenous cement.

(d) Approximately US \$34.6 million.

Sondhi Committee Recommendation to abolish Electronics Commission

248. SHRI K. A. RAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Sondhi Committee has recommended the abolition of Electronics Commission;

(b) whether Government are aware that the members of the Scientific and Technical Officers Association of the Department of Electronics have expressed their grave concern thereon; and

(c) if so, the details thereof and Government's reaction thereto?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) The Review Committee on Electronics headed by Shri Mantosh Sondhi have recommended replacement of the Electronics Commission, which is a policy making body, by an Electronics Development Commission which is to be a purely advisory body.

(b) Yes, Sir.

(c) Government have no intention of altering the basic structure or responsibilities of the Electronics Commission as at present.

Proposal to manufacture advanced Airborne Systems Equipment by HAL

249. SHRI K. A. RAJAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Hindustan Aeronautics Ltd., Bangalore has a proposal to set up a factory for manufacture of advanced airborne systems equipments;

(b) whether the Kerala Government has suggested some place in the State for locating the new factory; and

(c) if so, the details thereof and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir.

(b) Yes, Sir.

(c) The State Government have offered sites at Angamali, Edayar & Pudurseri. The proposal to set up the new factory including its location is under consideration of the Government.

Setting up of District Industries Centres

250. **SHRIMATI PRAMILA DANDAVATE:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the present district Industries centres are likely to be increased in the near future; and

(b) if so, what are the details of the proposals?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). The working of the District Industries Centres introduced by the Janata Party Government will be reviewed on the basis of their performance ever since the scheme was introduced. In view of this, the question of increasing the District Industries Centres is premature.

News item captioned 'A death a month in M.P. Lock-ups'

251. **SHRIMATI PRAMILA DANDAVATE:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken note of the news item in the 'Indian Express' (New Delhi) dated the 22nd February, 1980 captioned 'A death a month in M.P. lock-ups';

(b) whether Government have made any investigations; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENRA MAKWANA): (a) Yes, Sir.

(b) and (c). Facts are being ascertained from the Government of Madhya Pradesh and will be laid on the Table of the House on receipt.

Talks on insurgency in Mizoram

252. **SHRI SHIV KUMAR SINGH:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he had a series of talks with the Governor of Nizoram and the Mizo leaders on insurgency in the State; and

(b) if so, the decisions arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). Lt. Governor, Chief Minister, Member, Lok Sabha and leaders of other Political Parties in Mizoram have met the Home Minister. They apprised him of the situation prevailing in Mizoram and gave their suggestions for restoration of normalcy.

Compensation to persons detained under MISA

253. **SHRI VIJAY N. PATIL:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to reconsider the pension and other kinds of compensation paid to persons detained under MISA during the Emergency; and

(b) if so, whether Government propose to take steps to stop further payments in order to save the money of the tax payers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The matter is being considered.